

ITEM NO.34

REGISTRAR COURT.2
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION IVB

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).27593/2008

ARUN KUMAR & ANR.

Petitioner(s)

VERSUS

NARAIN SINGH & ANR.

Respondent(s)

(With prayer for interim relief and office report)
WITH SLP(C) NO. 30350 of 2008
(With prayer for interim relief and office report)

Date: 09/02/2010 This Petition was called on for hearing today.

For Petitioner(s) Dr. I.B. Gaur,Adv.
Mr. S.S.Nehra,Adv.

For Respondent(s) Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following

O R D E R

Service of notice is complete in SLP(C)No. 27593/2008 but there is no appearance for the Lrs. of deceased respondent No.2. Respondent No, 1 has already appeared and filed counter affidavit.

In SLP(C)No. 30350/2008 Service of notice is complete in r/o respondent No. 1 and he has already appeared and filed counter affidavit. Application for substitution of Lrs. of deceased respondent No. 2 has been filed and notice of motion is yet to be endorsed.

The name of the counsel appearing for the respondent No. shall be updated.

List the matters on 18.3.2010.

(ASHOK MENON)
Registrar